

(c) whether Government have taken any policy decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Scientific posts have not been taken out of the purview of the UPSC recently.

(b) the question of reasons, therefore, does not arise.

As regards posts exempted during the last three years, all Group A and Group B scientific and technical posts in the Defence Research and Development Organisation were exempted in >May 1985. Similar posts in the Department of Non-Conventional Energy Sources were also exempted upto 14th May. 1986.

(c) A policy decision has been taken by the Government to exempt scientific posts in the Scientific Departments from the purview of the UPSC with a view to providing them a better executive support system for result-oriented and time-bound programmes of scientific research and technological development.

#### **Arrests made in Jammu and Kashmir during the President's Rule**

\*252. SHRI DHARAM CHANDER PRASHANT; Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of arrests made of persons who indulged in subversive activities and delivered provocative speeches during the recent President's rule in Jammu and Kashmir; and

(b) the number out of them who have been detained on the grounds of Security?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) and (b) According to the information received from the Government of Jammu and Kashmir 270 persons were arrest-

ed during the President's rule for subversive activities. Besides, 9 persons were detained on grounds of security under Jammu and Kashmir Public Safety Act.

#### **Preservation of Tropical Rain Forest**

\*253. DR. R. K. PODDAR: SHRI MOSTAFA BIN QUASEM:

Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Financial Express of 9th October, 1986 regarding fast disappearance of tropical rain forests;

(b) if so, what are the details thereof; and

(c) what are the details of Government plans to preserve the fast receding tropical rain forests of the country so as to keep ecosystems intact?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) Yes, Sir.

(b) The News item refers to world wide loss of at least 40 per cent of tropical rain forests in the last 30 years. Tropical rain forests is the popular name for evergreen forests. In India, evergreen forests, are confined to Assam, Arunachal Pradesh, Andaman and Nicobar Islands, Kerala and Karnataka. The National Remote Sensing Agency reports indicate that there has been no decrease in forest area in Arunachal Pradesh and Andaman and Nicobar Islands. The decrease in the total forests area in Assam, Kerala and Karnataka has been by 5.9 per cent, 14.34 per cent and 12.97 per cent, respectively.

(c) To preserve evergreen forests the Government plans:

(1) to reduce the diversion of such forests to non-forests use to a bare

minimum, under the Forest (Conservation) Act, 1980.

(2) to control shifting cultivation.

(3) to close a percentage of such forests from all forestry operations and to protect them from grazing and fire.

(4) to reduce biotic pressures on these forests by promoting use of alternative fuels and developing new fodder and pasture lands.

(5) to control functioning of existing saw and veneer mills and normally not allowing establishment of new saw mills.

**गरीबी की रेखा से ऊपर लाये जाने वाले व्यक्तियों संबंधी लक्ष्य में कमी**

**\*254. श्री कैलाशचंद्र मिश्र :**

**श्री अटल बिहारी वाजपेयी :**

क्या प्रधान मंत्री 24 जुलाई, 1986 को राज्य सभा में तारांकित प्रश्न 113 के दिये गये उत्तर को देखते और यह कानून को कृपा करें कि छठी पंचवर्षीय योजनावधि के दौरान गरीबी रेखा के ऊपर लाये गये 751 लाख लोगों की तुलना में सातवीं पंचवर्षीय योजनावधि के दौरान गरीबी रेखा के ऊपर लाये जाने वाले व्यक्तियों संबंधी लक्ष्य को घटाकर 619 लाख कर देने के क्या कारण हैं ?

**सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजीत दाजा) :** गरीबी कम करने का लक्ष्य संपूर्ण अर्थव्यवस्था के लिये, संवृद्धि के लक्ष्य और गरीबी दूर करने के कार्यक्रमों में निवेश को ध्यान में रख कर निर्धारित किया जाता है। छठी पंचवर्षीय योजना में संपूर्ण अर्थव्यवस्था के लिये 5.2 प्रतिशत की संवृद्धि का लक्ष्य (जो प्राप्त कर लिया गया) रखा गया था और गरीबी दूर करने के प्रत्यक्ष कार्यक्रमों के अन्तर्गत 1979-80 की कीमतों पर परिवर्ष 3020 करोड़ रु०) वार्षिक व्यय, वर्तमान कीमतों पर 3880 करोड़ रु०) था। सातवीं पंचवर्षीय योजना में संपूर्ण अर्थव्यवस्था के

लिये संवृद्धि का लक्ष्य 5 प्रतिशत वर्ष है और गरीबी दूर करने के कार्यक्रमों के लिये 1984-85 की कीमतों पर परिवर्ष 6590 करोड़ रु० है। यहां यह उल्लेख करना महत्वपूर्ण है कि छठी पंचवर्षीय योजना 1979-80 के आधार वर्ष से शुरू हुई। वर्ष 1979-80 में आर्थिक निष्पादन बहुत असंतोषजनक था, जो मुख्यतः 1978-79 में कृषि उत्पादन में लगभग 15 प्रतिशत तक की कमी के कारण था और इसलिये यह वर्ष, एक सामान्य वर्ष नहीं था। उक्त वर्ष अर्थात् 1978-79 की अपेक्षा 1979-80 में सकल राष्ट्रीय उत्पादन की संवृद्धि दर -4.7 प्रतिशत और 1977-78 की अपेक्षा 1979-80 में गरीबी की रेखा से नीचे रहने वाले व्यक्तियों की संख्या में 410 लाख तक की वृद्धि हुई। इसका कारण, 1979-80 का निम्न आधार था जिसका छठी योजना में आर्थिक संवृद्धि की ऊंची दर का उद्देश्य और गरीबी में और अधिक कमी करने का लक्ष्य रखा गया था। इसके मुकाबले सातवीं पंचवर्षीय योजना, सामान्य आधार वर्ष 1984-85 से शुरू से हुई और सभी लक्ष्यों का गरीबी दूर करने के लक्ष्य सहित इस पुनर्भूमि में मूल्यांकन किया जाना है। इस प्रकार इस बात को कि सातवीं योजना का आशय छठी योजना में गरीबी की रेखा से ऊपर लाये गये 751 लाख व्यक्तियों की उपलब्धि के मुकाबले 619 लाख व्यक्तियों को गरीबी की रेखा से ऊपर उठाना दो योजनाओं के आधार वर्ष के स्वरूप में अन्तर के संदर्भ में स्पष्ट किया जा सकता है।

#### Study Report regarding Turning of Land into Deserts

**\*255. SHRI PRAMOD MAHAJAN:**

**SHRI ATAL BIHARI VAJPAJEE:**

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to a book entitled 'Citizen's report of Indian Environment', published from the Centre for Science and Environment, New Delhi which states that nearly fifteen crore hectares